

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) Nos. 5903-5904/2020

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAFIQUE ETC.

Respondent(s)

(please list office report for directions.)

Date : 10-07-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA
[IN CHAMBERS]

For Petitioner(s) Mr. Shashank Shekhar Singh, AOR

For Respondent(s) Mr. Raghvendra Shukla, Adv.
Mr. Ashish Sharma, Adv.
Mr. Ashish Kumar Pandey, Adv.
Mr. Ramjee Pandey, AOR

UPON perusing the papers the Court made the following
O R D E R

1. None appears for the petitioner.
2. List after three weeks.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)